

behalf of Rao Birendra Singh, I beg to lay on the Table—

(1) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Agricultural Research, New Delhi, for the year 1980-81—Part II (Administration and Finance).

(2) A statement (Hindi and English versions) showing reasons for delay in laying the above Report.

[Placed in Library. See No. LT-4162/82].

INDIAN TELEGRAPH (SECOND AMENDMENT) RULES, 1982

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI YOGENDRA MAKWANA): I beg to lay on the Table a copy of the Indian Telegraph (Second Amendment) Rules, 1982 (Hindi and English versions) published in Notification No. G.S.R. 352(E) in Gazette of India dated the 24th April, 1982, under sub-section (5) of section 7 of the Indian Telegraph Act, 1885.

[Placed in Library. See No. LT-4163/82].

NOTIFICATIONS UNDER ESSENTIAL COMMODITIES ACT, 1955 AND REVIEW ON AND ANNUAL REPORT OF AGRO INDUSTRIES CORPORATION LIMITED, BANGALORE, FOR 1979-80 AND STATEMENT FOR DELAY

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): I beg to lay on the Table

(1) A copy of Notification No. G.S.R. 284(E) (Hindi and English versions) published in Gazette of India dated the 31st March, 1982 containing the Order regarding supplies of Fertilisers to be made by domestic manufacturers of Fertilisers to various States, Union Terri-

tories and Commodity Boards during the period 1st February, 1982 to 31st July, 1982 under sub-section (6) of section 3 of the Essential Commodities Act, 1955 [Placed in Library. See No. 4164/82.]

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 63 of the Wild Life (Protection) Act, 1972:—

(i) The Nagaland Wild Life (Transactions and Taxidermy) Rules, 1982 published in Notification No. G.S.R. 325(E) in Gazette of India dated the 20th April, 1982. [Placed in Library. See No. LT-4165/82].

(ii) The Nagaland Wild Life (Stock Declaration) Rules, 1982, published in Notification No. G.S.R. 326(E) in Gazette of India dated the 20th April, 1982. [Placed in Library. See No. LT-4165/82.]

(3) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Karnataka Agro Industries Corporation Limited, Bangalore, for the year 1979-80.

(ii) Annual Report of the Karnataka Agro Industries Corporation Limited, Bangalore, for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-4166/82.]